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ITEM NO.66

REGISTRAR COURT.2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K. HANJURA

Petition(s) for Special Leave to Appeal (Civil) No(s).36813/2013

KRISHNA KUMAR & ANR

Petitioner(s)

VERSUS

RAJ BAHADUR

Respondent(s)

(With prayer for interim relief)

Date: 28/03/2014 This Petition was called on for hearing today.

For Petitioner(s) Mr. Ram Shiromani Yadav,Adv.
Mr. Yash Pal Dhingra,Adv.

For Respondent(s) Mr. Ashok Kumar Singh,Adv.

UPON hearing counsel the Court made the following
O R D E R

The learned counsel for the petitioner and the learned counsel
for the respondent are present.

The Learned counsel for the Respondent seeks and is granted four
weeks' time for filing the counter affidavit. List on
21.7.2014.

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| (M.K. HANJURA)
|Registrar

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